

Proposal to Grant Executive Powers to Councillors of Daman and Diu

2811. SHRI GOPAL K. TANDEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering any proposal to grant executive powers to the Pradesh Councillors of the Union Territory of Daman and Diu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) Does not arise.

Indo-Pak Talks on Joint Patrol

2812. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been further negotiations between India and Pakistan on the manner and extent of implementation of the earlier agreement on joint patrolling of the Indo-Pakistan border or some sectors thereof;

(b) if so, the results thereof; and

(c) when the joint patrolling is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). As agreed in the meeting of the Home Secretary of India and Interior Secretary of Pakistan on May 20-24, 1989, another meeting was held between DIsG, BSF and DDsG Pak Rangers on June 5 and

7, 1989 regarding simultaneous coordinated patrolling on Indo-Pakistan border along Punjab and Rajasthan. Accordingly, the BSF and Pak Rangers have taken up simultaneous coordinated patrolling on the Indo-Pak border along Punjab and Rajasthan from 1st July, 1989. Both sides will send an agreed number of patrols on each day and will cover areas identified by the two Forces. The detailed programmes for simultaneous coordinated patrolling will be jointly worked out by the Battalion Commandant of BSF and Wing Commanders of Pak Rangers on a fortnightly basis. The patrol will be briefed and de-briefed jointly by the concerned Coy. Commanders. The progress will be reviewed from time to time.

Amount for Post Matric Scholarships

2813. SHRI LAKSHMAN MALLICK: Will the Minister of WELFARE be pleased to state:

(a) the amount provided to each State and Union Territory for post-matric scholarships during the last three years;

(b) whether the amount provided for the purpose has been fully utilised by each State and Union Territory; if so, the details thereof; and

(c) whether there is any proposal to raise the amount of these scholarships and the ceiling limit of the incomes of the parents and also to further liberalise the rules regarding the grant of these scholarships?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) A statement showing the Central Assistance provided to States and UTs under the Centrally Sponsored Scheme of Post Matric Scholarship for Scheduled Caste/Scheduled Tribes students during the last three years i.e. 1986-87, 1987-88 and 1988-89 is given below.